

(2021) 05 ITAT CK 0018

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No. 208/Del Of 2018

ITO(E)

APPELLANT

Vs

India Islamic Cultural
Centre

RESPONDENT

Date of Decision: May 27, 2021

Acts Referred:

Income Tax Act, 1961 – Section 2(15), 10(23C), 11, 12, 143(3)

Citation: (2021) 05 ITAT CK 0018

Hon'ble Judges: G.S. Pannu, VC; Kul Bharat, J

Bench: Division Bench

Advocate: R.S. Singhvi, Satyajeet Goel, Sunita Singh

Final Decision: Dismissed

Judgement